Statement-III

Details showing number of inspections conducted under BOCW (RE & CS) Act for the period from January, 2018 to November, 2018

Sl. No. Regions		No. of inspections conducted
1.	Ahmedabad	102
2.	Aimer	90
3.	Asansol	27
4.	Bangalore	17
5.	Bhubaneswar	47
6.	Chandigarh	120
7.	Chennai	69
8.	Cochin	42
9.	Delhi	108
11.	Dhanbad	64
12.	Guwahati	73
13.	Hyderabad	89
14.	Jabalpur	58
15.	Kanpur	71
16.	Kolkata	117
17.	Mumbai	70
18.	Nagpur	25
19.	Patna	14
20.	Rajpur	91
	TOTAL	1326

Increase in employment due to increase in GDP

†376. SHRIMATI KANTA KARDAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

the details of increase in employment in comparison to increase in Gross Domestic Product (GDP) during last four years;

[†]Original notice of the question was received in Hindi.

(b) whether there has been clear-cut increase in the productivity of enterprises during last four years, if so, the details thereof; and

[06 February, 2019]

(c) the number of employment opportunities provided in Uttar Pradesh during the last four years, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As per the results of available labour force surveys on employment and unemployment conducted by Labour Bureau, Ministry of Labour and Employment, the estimates of Worker Population Ratio (WPR) based on Usual Principal and Subsidiary Status (UPSS) approach for persons aged 15 years and above was 51.0% in 2012-13, 53.7% in 2013-14 and 50.5% in 2015-16. As per estimate released by Ministry of Statistics and Programme Implementation, the corresponding growth rates of Gross Domestic Product (GDP) at Constant Prices (Base Year 2011-12) in the country during 2012-13, 2013-14 and 2015-16 was 5.5%, 6.4% and 8.2% respectively.

Employment generation coupled with improving employability is the priority of the Government. The Government is implementing various programs in this direction like fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). The detail of employment generated through these major schemes are given below:—

Employment Generated

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Schemes	2015-16	2016-17	2017-18	2018-19
Estimated employment generated under PMEGP (in lakh)	3.23	4.08	3.87	3.12 (till 31.12.18)
Persondays Generated under MGNREGS (in crore)	235.14	235.65	234.22	209.40 (till 30.01.19)
Candidates placed in jobs after training DDU-GKY (in lakh)	1.09	1.48	0.76	1.05 (till 10.01.19)
Skill Trained Persons given Placement DAY-NULM (in lakh)	3.37	1.52	1.15	1.07 (till 23.01.19)

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities. Till 25th January, 2019, total 15.59 crore loans have been sanctioned under the scheme.

Pradhan Mantri Rozgar Protsahan Yojana (PMRPY) has been launched by the Ministry of Labour and Employment for incentivizing employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for three years. Till 28.01.2019, more than 1.05 crore employees have been benefitted through 1.30 lakh establishments under this scheme.

(c) District-wise data on number of employment opportunities in Uttar Pradesh is not maintained Centrally.

Increasing the return on EPF

- 377. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government has taken any steps to increase the return on Employees' Provident Fund (EPF);
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has been able to provide higher returns to employees covered under the EPF scheme; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) In order, to get better returns, Central Board of Trustees (CBT), Employees' Provident Fund (EPF) has allowed investments in equities and related investments since the financial year 2015-16. Initially, only 5 per cent of the incremental funds were invested in equities and related investments, but gradually the exposure was raised to 10 per cent in financial year 2016-17 and 15 per cent in the financial year 2017-18. Accordingly, at present, Employees' Provident Fund Organisation (EPFO) is investing about 15 per cent of incremental funds in equities and related investments. At present, EPFO invests in equities through subscribing to the Exchange Traded Funds (ETFs).